CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, BANGALORE- 560, \$38.

Dated: 21 FEB 1995

APPLICATION NO. 72 of 1995.

APPLICANTS:_Sri.C.G.Srinivasan, Bangalore, V/S.

RESPONDENTS: The Director, Central Institute of Indian Languages, Mysore and others.,

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1. Sri.M.Narayanaswamy, Advocate, No. 844, Upstairs, Fifth Block, Rajajinagar, Bangalore-560 010.

Subject:- Ferwarding of cepies of the Orders passed by the Central Administrative Tribunal, Bangalers.

Please find enclosed herewith a copy of the ORDER/STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above mentioned application(s) on 13-02-1995.

Issuedon 21/02/95

07

DEPUTY REGISTRAR JUDICIAL BRANCHES. Sm. C.G. Sminuson, Vs. The Director, CI AIL, Mysea,

Data Office Notes Orders of Tribunal

<u>PKS(VC)</u>/TVR(MA) 13-2-1995

Heard Shri M. Narayana
Swamy, learned counsel for the
applicant. It is too stale a claim
to renew at this stage. Hence,
this application is dismissed as
barred by limitation and latches
at the admission stage itself.

52/-

Sd/-

(T.V. RAMANAN)
MEMBER(A)

(P.K. SHYAMSUNDAR)
VICE CHAIRMAN



TRUE COPY

Section Office?

Central Administrative Tribunal

Bangalore Bench

Bangalore